

(in lakh tons)

Year	BPL/AAY allocation
2007-08	274.62
2008-09	276.01
2009-10	276.08
2010-11	276.78

In addition, Government has been making allocation of foodgrains to other Welfare Schemes such as Annapurna, Emergency Feeding Programme, Welfare Institutions, etc. through the State Governments/UT Administrations. TPDS is implemented jointly by the Government of India and State Governments/Union Territory Administrations sharing the responsibilities. The responsibilities for lifting of the foodgrains allocated by Government of India, identification of targeted beneficiaries under TPDS and other welfare schemes, and distribution of food grains to them through Fair Price Shops and other institutional mechanisms rests with the State Governments/UT Administrations.

#### **Rotting of foodgrains**

2175. MS. SUSHILA TIRIYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that thousands of tonnes of foodgrains had rotten in its granaries;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that the State Governments concerned have failed to protect the foodgrains; and
- (d) if so, the action proposed to be taken against the guilty?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) As on 01.07.2010 a total quantity of 11708 tons of damaged/non-issuable foodgrains was there in godowns of FCI. Further, damage to FCI wheat stocks by rains and floods during July, 2010 in Uttar Pradesh, Uttrakhand, Rajasthan, Haryana and Punjab have been reported by FCI as under:

States	Depots	Damaged wheat(tons)
Uttar Pradesh	Hapur	9.3
	Harduaganj	90
	Orai, Jalaun	0.5
	Saharanpur, CWC Bamanheri	29.2
	CWC, Saharanpur, Pilkhani	1.0
	Roza, Shahjahanpur	Damage yet to be quantified.
	Chanderi, Kanpur	Damage yet to be quantified.
Rajasthan	Udaipur, rail head	8.56
Haryana	HSWC, Bani	Damage yet to be quantified.
Punjab	CAP complex Khonuri, Sangrur	Damage yet to be quantified.
Uttarakhand	SWC Gadarpur, Udham Singh Nagar	Damage yet to be quantified.

In addition, damage of 8.8 tons of wheat has also been reported by FCI at Karad and Gondia in Maharashtra.

FCI has also reported that 54260 tons of damaged/non-issuable wheat stocks in Punjab and 1674 tons in Haryana were also there with the State agencies as on 1.7.2010.

Foodgrain stocks got damaged due to various reasons such as storage pests attack, leakages in godowns, procurement of poor quality stocks, spillage during movement and handling of stocks, exposure to rains, floods, negligence on the part of concerned persons, etc.

After inquiry in each case of damage to stocks of foodgrains of FCI and State agencies, responsibility is to be fixed and action taken for recovery of losses. Meanwhile, FCI has initiated action for damages at Hapur, Orai and Harduaganj depots, including suspension of eight officers.

**Draft model rules under RTE Act for corporal punishment**

2176. SHRI MP. ACHUTHAN:

SHRI R.C. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: